

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No.227 of 2012

(Arising out of OIA-RKA-198-SRT-I-2011 dated 21/06/2011 passed by Commissioner of Central Excise-SURAT-I)

Neo Structo Construction Ltd

.....Appellant

Sunny Side East Block Ground Floor 8/17
Shaffee Mohammed Road Rutland Gate, Off Greams Road,
Chennai, Tamil Nadu

VERSUS

C.C.E. & S.T.-Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat- 395001

APPEARANCE:

None appeared for the Appellant
Shri R Bhashkar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Final Order No. A/ 10533 /2020

DATE OF HEARING: 14.02.2020
DATE OF DECISION: 14.02.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they intended to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul